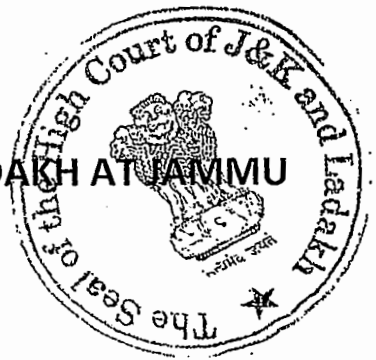


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- RFA 46/2023



Nursat Bano

Titled

V/s

Ricky Jolly and others

..... Petitioner/Appellant(s)

..... Respondent (s)

Notice to the respondent: -

2. Nirmal Abrol Jolly


W/O Late Vijay Jolly, Sr. Lecturer in Botany,
Govt. Higher Secondary School, Mubark Mandi, Jammu.

3. Parul Jolly

S/O Mohinder Oberoi
C/O Nirmal Abrol Jolly W/O Late Vijay Jolly, Sr. Lecturer in Botany,
Govt. Higher Secondary School, Mubark Mandi, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 26.09.2025 09.00 A.M. or the next working day if 26.09.2025 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the this Court 03rd day of September, 2025 at Jammu.


Sandeep Kour)
Registrar (Judicial)
High Court of J&K and Ladakh
JAMMU.


No.:- 3227

Dated:- 03-09-25

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 204 dated 01-09-2025 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.


3/9/25 (Sandeep Kour)

Registrar (Judicial)

High Court of J&K and Ladakh
Jammu M U.